

Year	Nos. of road accidents	Persons killed	Persons injured
1985	208417	39047	168910
1986	211308	40380	175707

The figures for 1987 are not available.

Unauthorised occupation of Land by  
Non-tribals

1955.

[Translation]

2475. SHRI SAMAR BRAHMA  
CHOUDHURY : Will the Minister of  
AGRICULTURE be pleased to state :

(a) whether land belonging to 'Sahariya' primitive tribe in Rajasthan is held under unauthorised occupation by non-tribals ;

(b) whether any survey has been conducted for ascertaining the exact number of such cases ; and

(c) the measures proposed to be taken to restore the land to the rightful owners ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Yes, Sir. A survey was undertaken by the Revenue Authorities of Kota District in May, 1987. 161 cases were detected.

(c) Action has been initiated by the District Revenue Authorities under Section 175 and 183 of Rajasthan Tenancy Act,

Production of Copper

2476. PROF. CHANDRA BHANU DEVI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are aware that production of copper is far less than its demand in the country ;

(b) whether requirement of medium and small scale users is not being met by primary producers on account of this ; and

(c) if so, the remedial measures being contemplated in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) to (c) During the last 3 years the indigenous production of copper by Hindustan Copper Ltd. (HCL), which is the sole producer of primary copper in the country, and import of copper through the Minerals and Metals Trading Corporation (MMTC), the canalising agency for the import of primary copper, were as follows :

Unit : Tonnes

Year	Production by FCL including tollsmelted copper	Imports by MMTC
1985-86	43,842	77,745
1986-87	44,563	43,741
1987-88	42,134	80,525